

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 15/AM15
HELD ON 09.07.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 15/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 09.07.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri R.C. Meena, Dy. DGFT
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 14/AM15 held on 02.07.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-61	DOW CHEMICAL INTERNATIONAL PVT. LTD.	HQ F. No. 01/87/050/00245/AM12/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0310662097 dated 25.10.2011	RLA F. No. 03/94/040/00667/AM12	

Request: Amendment in the description of all the Import Items against Advance Authorization No. 0310662097 dated 25.10.2011

✓ **Decision:** A D/L No. 46011/105/2011-PC.II dated 13.02.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.05.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.


राम चरण मीणा / R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

Case No. A-62	PLATINIUM TIE-UP PVT. LTD.	HQ F. No. 01/87/050/00037/AM14/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0810119577 dated 20.03.2013	RLA F. No. 08/24/040/00448/AM13	

Request: Enhancement in the quantity allowed for Import Item No. 1 – Polypropylene Granules against Advance Authorization No. 0810119577 dated 20.03.2013.

Decision: A D/L No. 46011/46/2013-PC.II dated 05.03.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.05.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-63	WACKER METROARK CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00404/AM13/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0210185698 dated 21.01.2013	RLA F. No. 02/24/040/00156/AM13	

Request: Amendment in the description of Import Item No. 2 of Advance Authorization No. 0210185698 dated 21.01.2013

Decision: A copy of request of firm has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-64	ECCELENT COMPONENTS MANUFACTURING PVT. LTD.	HQ F. No. 01/87/162/00176/AM14/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0410141607 dated 07.12.2012	RLA F. No. 04/21/040/00455/AM13	

Request: Fixation of adhoc in respect of Advance Authorization No. 0410141607 dated 07.12.2012

Decision: A copy of request of firm has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-65	NITREX CHEMICALS INDIA LTD.	HQ F. No. 01/87/050/00095/AM12/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0510294562 dated 24.06.2011	RLA F. No. 05/24/040/00103/AM12	

Request: Amendment in the description of Export Product against Advance Authorization No. 0510294562 dated 24.06.2011.

✓ **Decision:** A copy of request of firm has been forwarded to D/o C&PC on 15.04.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

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Case No. A-66	ESSEN SPECIALITY FILMS PVT. LTD.	HQ F. No. 01/87/050/00049/AM14/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 2410038760 dated 26.04.2014	RLA F. No. 24/24/040/00002/AM14	

Request: Clarification sought for by RLA, Rajkot whether "EVA dupont Elvax 460A" is same as "EVA Resin" against the Advance Authorization No. 2410038760 dated 26.04.2013 issued to M/s Essen Speciality Films Pvt. Ltd, Rajkot

✓ **Decision:** A copy of RLA's letter has been forwarded to D/o C&PC on 17.06.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

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Case No. A-67	ZAHERO INDIA PVT. LTD.	HQ F. No. 01/87/050/00124/AM14/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0510295759 dated 05.07.2011	RLA F. No. 05/24/040/00118/AM12	

Request: Fixation of adhoc norms against Advance Authorization No. 0510295759 dated 05.07.2011

✓ **Decision:** A copy of request of firm has been forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

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Case No. A-68	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00155/AM13/DES-VII	Status: Deferred
NC No.:15/AM15 Dated: 09.07.2014	Adv. Lic. No. 0310702321 dated 19.07.2012	RLA F. No. 03/95/040/00198/AM13	

Request: Amendment in the description of Export Product against Advance Authorization No. 0310702321 dated 19.07.2012

Decision: A copy of request of firm has been forwarded to D/o C&PC on 24.06.2014.
 ✓ Comments awaited from D/o C&PC.

Deferred for two weeks.

ONLINE CASES

1	Case No.:17/23/87-ALC1/2013	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00187/AM14/	RLA File :34/24/040/00274/AM13/	Lic.No/Date:3410036291 01.03.2013	Defer Date:23.07.2014
	Decision: A D/L No. 7/240/2013-TSW dated 28.01.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 19.02.2014 and 02.04.2014 (Final Reminder) giving 15 days time for submission of information. In response to that, the firm vide e-mail dated 10.04.2014 requested to grant them time upto June, 2014 so that they could obtain NOC from MOEF. Reply awaited from the firm.			

2	Case No.:29/7/87-ALC1/2013	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00041/AM14/	RLA File :30/24/040/00061/AM13/	Lic.No/Date:3010093024 26.03.2013	Defer Date:23.07.2014
	Decision: A D/L No. 46011/49/2013-PC.II dated 10.02.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.05.2014. Comments awaited from D/o C&PC.			

3	Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:23.07.2014
	Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013 and again on 03.03.2014. Comments awaited from D/o C&PC.			

4	Case No.:1/3/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00011/AM15/	RLA File :09/24/040/00019/AM14/	Lic.No/Date:0910056188 31.05.2013	Defer Date:23.07.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 15.04.2014. Comments awaited from D/o C&PC.			

Case No.:19/14/87-ALC1/2013	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
HQ File :01/87/050/00102/AM14/	RLA File :24/24/040/00004/AM14/	Lic.No/Date:2410039102 11.06.2013	Defer Date:30.07.2014
5 Decision: Ministry of Environment & Forest vide letter dated 22.05.2014 was requested to clarify how much quantity of "Used Rubber Tyre Scrap (Rubber Scrap)" and "Used Rubber Tube Scrap (Rubber Scrap)" are allowed to the firm during the year 2012 -13 and 2013-14 under duty free advance authorization scheme. ILS Section was also requested vide office I.D. Note dated 23.05.2014 to furnish the details regarding how much quantity of "Used Rubber Tube Scrap (Rubber Scrap)" and "Used Rubber Tube Scrap (Rubber Scrap)" are permitted during the year 2012-13 and 2013-14 to the firm. Reply awaited from MOEF and ILS Section. It was decided to remind MOEF and ILS Section to expedite their comments.			

Case No.:17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:23.07.2014
6 Decision: A D/L No. 46011/18/2012-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.05.2014. Comments awaited from D/o C&PC.			

Case No.:10/24/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date:0210193307 23.08.2013	Defer Date:23.07.2014
7 Decision: A D/L No. 46011/13/2009-PC.II dated 11.11.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.01.2014. Comments awaited from D/o C&PC.			

Case No.:6/29/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
HQ File :01/87/050/00230/AM14/	RLA File :02/24/040/00075/AM14/	Lic.No/Date:0210193827 04.09.2013	Defer Date:23.07.2014
8 Decision: A D/L No. 46011/13/2009-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

9	Case No.:14/33/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00292/AM14/	RLA File :03/95/040/00295/AM14/	Lic.No/Date:0310750172 18.09.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/99/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.05.2014. Comments awaited from D/o C&PC.				

Buy

10	Case No.:5/33/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00283/AM14/	RLA File :03/95/040/00538/AM14/	Lic.No/Date:0310752316 04.10.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/30/2012-PC.II dated 28.01.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

Buy

11	Case No.:14/37/87-ALC1/2013	Party Name:ACE SIGN IMPEX (P). LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00349/AM14/	RLA File :03/94/040/00572/AM14/	Lic.No/Date:0310752343 04.10.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/113/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.05.2014. Comments awaited from D/o C&PC.				

Buy

12	Case No.:4/42/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00390/AM14/	RLA File :03/95/040/00664/AM13/	Lic.No/Date:0310752321 04.10.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/30/2012-PC.II dated 29.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 02.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

Buy

13	Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.				

Buy

Buy

Case No.:12/37/87-ALC1/2013	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Approved
HQ File :01/87/050/00347/AM14/	RLA File :03/94/040/00568/AM14/	Lic.No/Date:0310752961 09.10.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/71/2013-PC-II dated 02.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aqueous Polyurethane Dispersion (Having Solid Content $37 \pm 1\%$)	1 kg	1. Dicyclohexylmethane Di-Isocyanate (WANNATE HMDI or Desmodur-W (Bayer) or VESTANT H12 MDI (DEGUSSA)	0.2235 kg
		2. N-Methyl-2-Pyrrolidone (NMP)	0.2010 kg
		3. Dimethylol Propionic Acid	0.0260 kg
		4. 1:6 Hexane Diol	0.0552 kg
		5. Adipic Acid	0.0598 kg
		6. Hydrazine Hydrate	0.0050 kg

RLA may take consequential action as per Policy / Procedures.

15	Case No.:31/46/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00425/AM14/	RLA File :03/95/040/00604/AM14/	Lic.No/Date:0310758986 25.11.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/109/2012-PC.II dated 31.03.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

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16	Case No.:32/46/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00426/AM14/	RLA File :03/95/040/00608/AM14/	Lic.No/Date:0310758984 25.11.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/109/2012-PC.II dated 31.03.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

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17	Case No.:15/41/87-ALC1/2013	Party Name:VISI AKHIA POLYFAB P.LTD	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 17.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.06.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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18	Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:23.07.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 17.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.06.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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Case No.:21/41/87-ALC1/2013	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Approved												
HQ File :01/87/050/00384/AM14/	RLA File :34/24/040/00218/AM14/	Lic.No/Date:3410038590 29.11.2013													
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/21/2014-TSW dated 07.07.2014, the Committee approved following adhoc norms:															
19	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>Gasket</td> <td>12679.00 kgs</td> <td>Rubber Compound</td> <td>17116.6 kgs</td> </tr> <tr> <td colspan="4">RLA may take consequential action as per Policy / Procedures.</td> </tr> </tbody> </table>			EXPORT ITEM	QTY	IMPORT ITEM	QTY	Gasket	12679.00 kgs	Rubber Compound	17116.6 kgs	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Gasket	12679.00 kgs	Rubber Compound	17116.6 kgs												
RLA may take consequential action as per Policy / Procedures.															



20	Case No.: 22/46/87-ALC1/2013	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00416/AM14/	RLA File :03/94/040/00645/AM14/	Lic.No/Date:0310760710 05.12.2013	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.				

21	Case No.: 1/10/87-ALC1/2014	Party Name: BLF POLYMERS PRIVATE LIMITED	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 30.05.2014. Comments awaited from D/o C&PC.				

22	Case No.: 15/49/87-ALC1/2013	Party Name: AERON COMPOSITE PRIVATE LIMITED	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/94/2013-PC.II dated 17.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

23	Case No.: 2/50/87-ALC1/2013	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00481/AM14/	RLA File :03/94/040/00644/AM14/	Lic.No/Date:0310765120 08.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/3/2013-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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24	Case No.:13/50/87-ALC1/2013	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00492/AM14/	RLA File :34/24/040/00007/AM14/	Lic.No/Date:3410038970 08.01.2014	Defer Date:30.07.2014
Decision: A D/L No. 46011/26/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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25	Case No.:14/50/87-ALC1/2013	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00493/AM14/	RLA File :34/24/040/00020/AM14/	Lic.No/Date:3410038972 08.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/26/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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26	Case No.:15/50/87-ALC1/2013	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00494/AM14/	RLA File :34/24/040/00023/AM14/	Lic.No/Date:3410038971 08.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/26/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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27	Case No.:39/46/87-ALC1/2013	Party Name:DECO-VINYL PVT. LTD.	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00433/AM14/	RLA File :05/23/040/00268/AM14/	Lic.No/Date:0510375760 09.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/89/2008-PC.II dated 17.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

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28	Case No.:13/49/87-ALC1/2013	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00465/AM14/	RLA File :05/24/040/00394/AM14/	Lic.No/Date:0510376612 20.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/25/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

29	Case No.:20/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00539/AM14/	RLA File :26/24/040/00008/AM14/	Lic.No/Date:2610012324 20.01.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

30	Case No.:2/45/87-ALC1/2013	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00394/AM14/	RLA File :31/83/040/00198/AM14/	Lic.No/Date:3110062306 27.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/66/2008-PC.II dated 02.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 30.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

31	Case No.:19/49/87-ALC1/2013	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00471/AM14/	RLA File :52/24/040/00041/AM14/	Lic.No/Date:5210040659 31.01.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/22/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

32	Case No.: 52/7/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00071/AM15/	RLA File :03/94/040/00862/AM14/	Lic.No/Date:0310769237 05.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

33	Case No.: 1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:23.07.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.06.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

34	Case No.: 24/49/87-ALC1/2013	Party Name:FORECH INDIA LIMITED	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00476/AM14/	RLA File :05/23/040/00467/AM14/	Lic.No/Date:0510379100 12.02.2014	Defer Date:23.07.2014
Decision: A D/L No. 7(70)/2013-TSW dated 18.03.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.04.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

35	Case No.: 53/7/87-ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00072/AM15/	RLA File :03/94/040/00903/AM14/	Lic.No/Date:0310771006 19.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

36	Case No.: 25/7/87-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00044/AM15/	RLA File :03/94/040/01039/AM14/	Lic.No/Date:0310771313 21.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

37	Case No.: 20/2/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00552/AM14/	RLA File :34/24/040/00284/AM14/	Lic.No/Date:3410039347 25.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.				

38	Case No.: 11/1/87-ALC1/2014	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00530/AM14/	RLA File :05/23/040/00453/AM14/	Lic.No/Date:0510380273 26.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

39	Case No.: 12/1/87-ALC1/2014	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00531/AM14/	RLA File :05/23/040/00454/AM14/	Lic.No/Date:0510380274 26.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

40	Case No.: 15/1/87-ALC1/2014	Party Name:OCEAN THERMOPLASTIC & ELASTOMERS PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00534/AM14/	RLA File :05/24/040/00452/AM14/	Lic.No/Date:0510380436 27.02.2014	Defer Date:23.07.2014
Decision: A D/L No. 7/108/2014-TSW dated 02.04.2014 was issued by DIPP to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to DIPP on 24.06.2014. Comments awaited from DIPP.				

41	Case No.: 18/7/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00037/AM15/	RLA File :26/24/040/00011/AM14/	Lic.No/Date:2610012455 27.02.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

42	Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:23.07.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

43	Case No.:10/1/87-ALC1/2014	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00529/AM14/	RLA File :04/24/040/00273/AM14/	Lic.No/Date:0410155775 03.03.2014	Defer Date:23.07.2014
	Decision: A D/L No. 46011/33/2014-PC.II dated 02.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.06.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

44	Case No.:22/50/87-ALC1/2013	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00501/AM14/	RLA File :31/83/040/00234/AM14/	Lic.No/Date:3110062929 04.03.2014	Defer Date:23.07.2014
	Decision: A D/L No. 46011/66/2008-PC.II dated 02.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 30.05.2014 and 30.06.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

45	Case No.:32/7/87-ALC1/2014	Party Name:EARTHSOUL BIOPRODUCTS.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00051/AM15/	RLA File :03/94/040/01079/AM14/	Lic.No/Date:0310773559 07.03.2014	Defer Date:30.07.2014
	Decision: A D/L No. 46011/49/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

46	Case No.:39/7/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00058/AM15/	RLA File :03/95/040/00968/AM14/	Lic.No/Date:0310773869 11.03.2014	Defer Date:30.07.2014
Decision: A D/L No. 46011/48/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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47	Case No.:30/7/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00049/AM15/	RLA File :03/94/040/01070/AM14/	Lic.No/Date:0310774217 12.03.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

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48	Case No.:31/7/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00050/AM15/	RLA File :03/94/040/01073/AM14/	Lic.No/Date:0310774215 12.03.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

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49	Case No.:4/7/87-ALC1/2014	Party Name:SHAKTI PLASTIC INDUSTRIES	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00023/AM15/	RLA File :03/95/040/01007/AM14/	Lic.No/Date:0310774318 13.03.2014	Defer Date:30.07.2014
Decision: A D/L No. 46011/50/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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50	Case No.:14/7/87-ALC1/2014	Party Name:ARMOR PLAST LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00033/AM15/	RLA File :07/24/040/00478/AM14/	Lic.No/Date:0710102905 14.03.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

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51	Case No.: 48/7/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00067/AM15/	RLA File :02/24/040/00175/AM14/	Lic.No/Date:0210201574 25.03.2014	Defer Date:30.07.2014
	Decision: A D/L No. 7/138/2014-TSW dated 24.06.2014 was issued by DIPP firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

52	Case No.: 9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	Defer Date:23.07.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.			

53	Case No.: 42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:23.07.2014
	Decision: A copy of application has been forwarded to DIPP on 09.05.2014. Comments awaited from DIPP.			

54	Case No.: 8/7/87-ALC1/2014	Party Name:GLOBAL DRILLING FLUIDS CHEMICALS LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00027/AM15/	RLA File :05/23/040/00555/AM14/	Lic.No/Date:0510383079 28.03.2014	Defer Date:30.07.2014
	Decision: A D/L No. 46011/44/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

55	Case No.:2/3/87-ALC1/2014	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00012/AM15/	RLA File :07/24/040/00466/AM14/	Lic.No/Date: 0710103557 10.04.2014	Defer Date: 23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.06.2014. Comments awaited from D/o C&PC.				

56	Case No.:50/7/87-ALC1/2014	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date: 15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00069/AM15/	RLA File :02/24/040/00211/AM14/	Lic.No/Date: 0210202515 21.04.2014	Defer Date: 30.07.2014
Decision: A D/L No. 46011/45/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

57	Case No.:4/9/87-ALC1/2014	Party Name: UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date: 15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00085/AM15/	RLA File :02/24/040/00212/AM14/	Lic.No/Date: 0210202526 21.04.2014	Defer Date: 23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

58	Case No.:10/12/87-ALC1/2014	Party Name: GUARNIFLON INDIA PVT.LTD.	Meet No/Date: 15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00102/AM15/	RLA File :03/94/040/00031/AM15/	Lic.No/Date: 0310779258 23.04.2014	Defer Date: 23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

59	Case No.:10/15/87-ALC1/2014	Party Name: SWASTIK POLYMERS	Meet No/Date: 15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00135/AM15/	RLA File :05/24/040/00033/AM15/	Lic.No/Date: 0510384812 24.04.2014	Defer Date: 30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

60	Case No.:5/9/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00086/AM15/	RLA File :15/24/040/00003/AM15/	Lic.No/Date:1510021759 28.04.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

61	Case No.:11/12/87-ALC1/2014	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00103/AM15/	RLA File :03/94/040/00039/AM15/	Lic.No/Date:0310779650 28.04.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

62	Case No.:1/7/87-ALC1/2014	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00020/AM15/	RLA File :07/24/040/00415/AM14/	Lic.No/Date:0710103920 05.05.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

63	Case No.:7/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00088/AM15/	RLA File :05/24/040/00050/AM15/	Lic.No/Date:0510385813 06.05.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

64	Case No.:6/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00087/AM15/	RLA File :05/24/040/00028/AM15/	Lic.No/Date:0510385944 07.05.2014	Defer Date:23.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

65	Case No.: 1/12/87-ALC1/2014	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00093/AM15/	RLA File :02/24/040/00003/AM15/	Lic.No/Date: 0210203005 07.05.2014	Defer Date: 30.07.2014
	Decision: RLA, Kolkata and firm were requested through vide letter dated 27.06.2014 to furnish application expeditiously. However application still awaited from RLA and firm. Hence, the Committee decided to again issue Reminder to RLA, Kolkata and firm to furnish application expeditiously.			

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66	Case No.: 12/12/87-ALC1/2014	Party Name: ASHA CELLULOSE (I) PVT LTD	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00104/AM15/	RLA File :03/94/040/00061/AM15/	Lic.No/Date: 0310780896 07.05.2014	Defer Date: 23.07.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.			

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67	Case No.: 5/15/87-ALC1/2014	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00130/AM15/	RLA File :03/95/040/00084/AM15/	Lic.No/Date: 0310780907 07.05.2014	Defer Date: 30.07.2014
	Decision: A copy of application has been forwarded to DIPP on 07.07.2014. Comments awaited from DIPP.			

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68	Case No.: 3/15/87-ALC1/2014	Party Name: ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00128/AM15/	RLA File :02/24/040/00002/AM15/	Lic.No/Date: 0210203107 08.05.2014	Defer Date: 30.07.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.			

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69	Case No.: 7/15/87-ALC1/2014	Party Name: RAJIV PLASTICS LTD.	Meet No/Date: 15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00132/AM15/	RLA File :03/95/040/00123/AM15/	Lic.No/Date: 0310781804 16.05.2014	Defer Date: 30.07.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.			

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70	Case No.:12/15/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00137/AM15/	RLA File :07/24/040/00020/AM15/	Lic.No/Date:0710104157 16.05.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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71	Case No.:13/15/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00138/AM15/	RLA File :07/24/040/00047/AM15/	Lic.No/Date:0710104417 23.05.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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72	Case No.:6/15/87-ALC1/2014	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00131/AM15/	RLA File :03/95/040/00102/AM15/	Lic.No/Date:0310783051 27.05.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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73	Case No.:9/15/87-ALC1/2014	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00134/AM15/	RLA File :03/95/040/00159/AM15/	Lic.No/Date:0310783272 28.05.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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74	Case No.:4/15/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00129/AM15/	RLA File :02/24/040/00019/AM15/	Lic.No/Date:0210203711 03.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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	Case No.:15/15/87-ALC1/2014	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
75	HQ File :01/87/050/00140/AM15/	RLA File :34/24/040/00046/AM15/	Lic.No/Date:3410040193 03.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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	Case No.:8/15/87-ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Deferred
76	HQ File :01/87/050/00133/AM15/	RLA File :03/95/040/00140/AM15/	Lic.No/Date:0310784497 05.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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77	Case No.:3/12/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:15/87- ALC1/2014 09.07.2014	Status: Withdrawn
	HQ File :01/87/050/00095/AM15/	RLA File :08/24/040/00104/AM15/	Lic.No/Date:0810132222 09.06.2014	
	Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 22/AM14 held on 04.09.2013 (Case No. 1/18/87-ALC1/2013). Hence, the Committee decided to withdraw the case.			

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78	Case No.:1/15/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00126/AM15/	RLA File :08/24/040/00107/AM15/	Lic.No/Date:0810132238 09.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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79	Case No.:11/15/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00136/AM15/	RLA File :05/24/040/00098/AM15/	Lic.No/Date:0510388591 11.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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80	Case No.:14/15/87-ALC1/2014	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00139/AM15/	RLA File :07/24/040/00090/AM15/	Lic.No/Date:0710105086 13.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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81	Case No.:2/15/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:15/87-ALC1/2014 09.07.2014	Status: Deferred
	HQ File :01/87/050/00127/AM15/	RLA File :08/24/040/00119/AM15/	Lic.No/Date:0810132335 17.06.2014	Defer Date:30.07.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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Meeting ended with thanks to Chair and all participants.

C. MEENA
राम चरण मेहता (विदेश व्यापार)
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11